

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 16601/2017

PRACHI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

Respondent(s)

(AS PER COURT'S ORDER DATED 9.5.2017 MAIN MATTER WAS
SC.11746/2017.)

WITH

SLP(C) No. 11746/2017 (XI)

SLP(C) No. 16458-16459/2017 (XI)

Date : 12-12-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajit Sharma, AOR

Mr. Yugandhara Pawar Jha, AOR

Mr. Pahlad Singh Sharma, AOR

Mr. Pranshu Kaushal, Adv.

For Respondent(s)

Mr. Abhishek Vikas, AOR

Ms. Ruchira Gupta, Adv.

Mr. Shishir Deshpande, AOR

Ms. Preeti Panwar, Adv.

M/S. Lawyer S Knit & Co, AOR

Mr. Ritesh Agrawal, AOR

Mr. Sohel Rishabh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 11746/2017

No counter affidavit has been filed on behalf of respondent Nos. 2(caveator) and respondent No.5 despite grant of last opportunity.

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent Nos.1,3 & 4 within two weeks.

SLP(C) No. 16601/2017

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent No.6 within two weeks.

No counter affidavit has been filed on behalf of respondent No.5 despite grant of last opportunity.

Service is deemed complete in respect of respondent Nos.1-4 as they are common in connected SLP(C) No.11746/2017.

SLP(C) No. 16458/2017

No counter affidavit has been filed on behalf of respondent Nos.3 & 6 despite grant of last opportunity.

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent Nos.1,2,4 & 5 within two weeks.

SLP(C) No. 16459/2017

No counter affidavit has been filed on behalf of respondent No.2 despite grant of last opportunity.

Service is complete qua respondent No.7 but no one has entered appearance on his behalf.

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent Nos.1,3-6 and 8 within two weeks.

List the matters again on 12.02.2019.

RAJESH KUMAR GOEL
Registrar

SB